

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 275 of 2017**

**IN THE MATTER OF:**

**McDonald's India Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Vikram Bakshi & Ors.**

**...Respondents**

**Present:**

**Appellants :** Mr.Sudipto Sarkar Senior Advocate with Ms. Niti Dixit, Mr. Amit Dhingra, Ms. Ravnaq B. Mathur, Mr. Sumit Chopra, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz,Mr.Surya Veer Berry, Mr. Pranav Kamnani Advocates for Appellant 1,2,3.

**Respondents :** Mr.Gauhar Mirza, Mr. Prakhar Deep, Mr. Nishant Doshi, Mr. Advocates for R-5 & Mr. Satyajit Sarna ,Mr. Devinder Jain Advocates.

**Company Appeal (AT) No. 280 of 2017**

**IN THE MATTER OF:**

**Vikram Bakshi & Ors.**

**...Appellants**

**Versus**

**Connaught Plaza Restaurants  
Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellants :** Mr.GauharMirza,Mr.PrakharDeep, Mr.NishantDoshi,Advocates For Petitioner.

**Respondents :** Mr. Sudipto Sarkar, Senior Advocate with Ms. Niti Dixit, Mr. Amit Dhingra, Ms. Ravnaq B. Mathur, Mr. Sumit Chopra, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz,Mr.Surya Veer Berry,Mr. Pranav V. Kamnani Advocates for Appellant 1,2,3.

**ORDER**

**17.02.2020** These appeals are not to be treated as part heard/ tied up matters.

Post these appeals 'for hearing' on **25<sup>th</sup> March, 2020** before appropriate Bench.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

/sr/rr/